## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2010 M.A. No. 93/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Rasik Zumberlal Luniya & Ors.

V/s.

Anand Shelters Developers and Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 DEEPAK D. Advocate

DESHPANDE For Applicant. Breshy

(1. Satyon Isray)

All for Rg. Mimballar

ilb. S.D. Isray law

dranbery

ORDER

## ORDER MA 93 in TCP 85/397-398/CLB/MB/MAH/2010

- 1. Both the sides present.
- By consent adjourned to 14.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 19.12.2017

ua

ScI/-

M.K. SHRAWAT

Member (Judicial)